

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

To,

The Pr. D & S Judge,

All

No: 12578-99/AC Dated: 15/6/2016


Sub:- Preparation of Budget Estimate for the year 2017-18 and Revised Estimate for the year 2016-17.

Sir,

I am under direction to request you to direct all the concerned Courts falling under your jurisdiction to submit their Budget Estimates for the year 2017-18 and Revised Estimates for the year 2016-17 duly consolidated on the prescribed formats within a period of 15 days positively.

Further, all the D.D.O's are also requested to reflect the arrears drawn by them due to enhancement of D.A. instalments on the separate sheet for taking further appropriate necessary action.

Yours faithfully,


Deputy Registrar (Accts) 15/6/2016
Mr